

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 132
Appeal No. 139/252/ND/2020**

Under Section: 252

In the matter of:

Platinum Suites Pvt. Ltd.	...	Appellant
Vs		
ROC, Delhi	...	Respondent

Order delivered on 26.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Appellant	:	
For the ROC	:	Mr. M. Yadubhushana Rao, Adv.
For the IT Dept.	:	

ORDER

As per the order of the Bench, due to paucity of time matter
adjourned to 13.03.2020.

**Sd/-
(Asim Kumar Pal)
Court Officer**

MUKESH